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NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/116/2016  
NAME OF THE PETITIONER(S) : A.R. Rajasekar  
NAME OF THE RESPONDENT(S) : M/s i Gen Power System Private Limited & 3 others  
UNDER SECTION : 111, 237, 397/398, 402, 403 & 406

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) FOR  
HARI SHANKAR MANI  
SANDEEP KUMAR

For Petitioner



2) K. RAMASAMY &  
G. V. MOHAN KUMAR

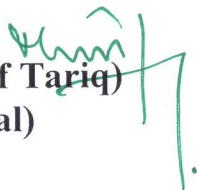
Counsel for Respondents



**ORDER**

Shri Sandeep Kumar, proxy representing counsel for petitioner present. Shri G V Mohan Kumar, counsel for respondents present. Both the counsel sought time for submitting final arguments. Time extended at their request. Put up on **05.04.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)  
Member (Judicial)



(K. Anantha Padmanabha Swamy)  
Member (Judicial)

